

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

8. I.A. 2001/2024  
IN  
C.P. (IB)/3243(MB)2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **30.04.2024**

NAME OF THE PARTIES: Indiabulls Housing Finance Ltd

VS

Mithiya developers Pvt Ltd

**Appearance:**

For the Liquidator: Someone appeared, however, did mark appearance  
SECTION 7 OF IBC, 2016

---

**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

**I.A. 2001/2024**

1. The above Application has been filed by Liquidator for taking on record this Progress Report. Ld. Counsel for the Liquidator submits that in view of pending litigation, no progress is made.
2. Heard the counsel and accordingly, the report is taken on record. As no further orders are required, I.A. **allowed** and stands **disposed of**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)